

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
STARRED QUESTION NO.*322
TO BE ANSWERED ON: 09.08.2017

DIGITAL PAYMENTS

***322 ADV. M. UDHAYAKUMAR:**

Will the Minister of Electronics and Information technology be pleased to state:

- (a) whether the Government is considering to come out with a policy on fee for digital payment;
- (b) if so, the details thereof;
- (c) whether the proposed policy would also cover the risk factors involved in digital payments; and
- (d) if so, the details thereof and the steps taken/being taken in this regard?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERED TO IN REPLY TO LOK SABHA STARRED
QUESTION NO.*322 FOR 09.08.2017 REGARDING DIGITAL PAYMENTS**

(a) and (b): No, Sir. At present, RBI regulates fee levied by different stakeholders on some platforms of digital payments. Within the overall directions of RBI and the ceiling for the charges prescribed by RBI, individual banks & non banking entities fix charges for various types of services provided through their respective channels.

(c) and (d): In view of above, this question doesn't arise.
